

CA 372/94

15.11.99

Hon Mr L. Hmingliana AM

Hon Mr Ratna Udden JM

None for the applicant. Sri K.P. Silvestra
proxy to Sri A.K. Gaur learned counsel
for the respondents. Again no appearance
for the applicant. The SA is, therefore,
dismissed in default as the applicant is
not interested in this case.

AM

AM

AM